

(b) the reasons for cancellation of these trains;

(c) the number of such trains out of them which have been restarted;

(d) whether Government have received representations in this regard; and

(e) if so, the details thereof and the steps being taken to restart those trains?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (e). Information is being collected and will be laid on the Table of the Sabha.

French Technological Assistance

7479. SHRISANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have since finalised their proposed Rs. 180 crore deal with France which envisages supply of 30 freight and 10 passenger locomotives; if so, who witnessed the trial run of these locomotives in France itself;

(b) whether the French Company Alstom has tied up with Siemens of West Germany for the contract; if so, what is the role assigned to the Siemens and the capital outlay involved;

(c) whether any Stations in India are proposed to be modernised with the French specialised know-how; if so, which are these stations selected for the purpose particularly on the Eastern Railway passing through West Bengal; and

(d) what is the new technology which the Indian Railways are taking from Japan for updating the Railway workshops and

which are these workshops on the Eastern Railway proposed to be modernised?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Modernisation of workshop at Jamalpur on Eastern Railway which undertakes overhaul of diesel locomotives, manufacturing activities like iron and steel castings, forging components and springs etc. is proposed to be taken up with Japanese financial and technical assistance.

Excise Duty by Colgate Palmolive (India) Ltd

7480. SHRI KAMLA PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it has come to the notice of Government that Colgate Palmolive (India) Limited is evading the payment of Excise duty;

(b) if so, amount of such evasion and the modus operandi adopted by this multinational company; and

(c) the action taken against the company to realise the evaded duty?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) No Show Cause Notice for evasion of Central Excise Duty has been issued to M/s. Colgate Palmolive (India) Ltd, in the recent past.

(b) and (c). Do not arise.